

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	254/16
PETITION NUMBER	:	TP 105/17
NAME OF THE PETITIONER (S)	:	ACHARWAL COAL CORPORATION PVT. LTD.
NAME OF THE RESPONDENT (S)	:	BENAKA SPONGE IRON PVT. LTD.
UNDER SECTION	:	433(e)

S.NO.	NAME (IN CAPITAL) <u>ROHIT R</u>	DESIGNATION <u>LAWYER</u>	SIGNATURE
	& <u>KUKREJA</u>		<u>Rohit R. Kukreja</u>
	PHONE NUMBER <u>988612136</u>	REPRESENTATION BY WHOM	

Shri Rohit R. Kukreja, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.


MEMBER (J)


MEMBER (T)